

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3082
(To be answered on the 11th July 2019)

FLIGHT OPERATION FROM BIHTA AIRPORT

3082. SHRI RAM KRIPAL YADAV

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the time by which flight operation from Bihta airport is likely to be started by the Government;
- (b) whether the Union Government proposes to name Bihta airport after Swami Sahajanand Saraswati;
- (c) if so, whether the Union Government has received any proposal from the State Government in this regard; and
- (d) if so, the details thereof and the action taken thereon?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a): Bihta Airport belongs to Indian Air Force (IAF). State Government of Bihar has handed over 108 acres of land to Airports Authority of India (AAI) for development of New Civil Enclave at Bihta. AAI has appointed Project Management Consultant (PMC) for Terminal Building design and City Side development. The provisional date of completion of the project is September, 2022. The timeline for flight operations depends upon many factors such as availability of mandatory clearances, financial closure etc. by the airport developer, traffic demand and commercial viability of the airlines.

(b) & (c): No, Sir. As a general practice, requests for naming/ renaming of airports are considered based on the recommendations of the concerned State Government, supported by a resolution passed in the respective State Legislative Assembly. The Union Government has not received any proposal from the State Government to name Bihta Airport after Swami Sahajanand Saraswati.

(d): Does not arise.
